In the Court of Sub-Divisional Magistrate, Dheera, Exercising the Powers of Marriage Officer, Dheera, Distt. Kangra (H.P.)

No	otice	of.	Registro	ation of	Marriage	under se	ection l	!6 of	Special	Marriage A	Act, 1954	Ι.
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In Case:—

Ram Naresh Chauhan and Simernjit Kaur

Versus

General Public

Application under section 16 of the Special Marriage Act, 1954 for registration of marriage.

An application under section 16 of the Special Marriage Act, 1954 has been received by the undersigned from Ram Naresh Chauhan s/o Suresh Kumar, r/o Village Kandhera, Post Office Bairghata, Tehsil Thural, Distt. Kangra (H.P.) and Simernjit Kaur d/o Sukhwinder Singh, r/o L-6/2523, Gali No. 3, Krishnanagar, Taran Taran Road, Amritsar, Punjab, Pin-143 001 that they have solemnized their marriage on dated 16-09-2024 at Laxmi Narayan Mandir, Prabandhak Committee, Pandori Mahtaba Rajputan, Hoshiarpur, Punjab as per Hindu Rites and Customs and living as husband and wife since then. If there is any objection to the registration of this marriage the objection in person or through counsel to be submitted to this office on or before 05-11-2024 otherwise the marriage will be registered.

Seal.

Sd/
Marriage Officer-cum-S.D.M.,

Dheera, Distt. Kangra (H.P.).

In the Court of Sub-Divisional Magistrate, Dheera, Exercising the Powers of Marriage Officer, Dheera, Distt. Kangra (H.P.)

In Ref.

Anish Kumar s/o Subhash Chand and Payal d/o Desh Raj

Versus

General Public

Application for registration of marriage under section 16 of the Special Marriage Act, 1954.

An application under section 16 of the Special Marriage Act, 1954 has been received by the undersigned from Anish Kumar D.O.B. 30-10-1997 s/o Subhash Chand, r/o Village & Post Office Sanhoon, Tehsil Thural, Distt. Kangra (H.P.) Pin- 176 093 and Payal D.O.B. 09-04-2001 d/o Desh Raj, r/o Vill. Haldra, P.O. Kona, Tehsil Palampur, Distt. Kangra (H.P.) on 26-07-2024 at Baba Sradha Sidh Bhakti Mandir, Tanda, Rajpur, Tehsil Palampur, Distt. Kangra (H.P.). If there is any objection on this marriage, the objection in person or through counsel be submitted to this office on or before 25-10-2024 otherwise the marriage will be registered.

In the Court of Sh. Kartar Chand, Marriage Officer-cum- Sub-Divisional Magistrate Shahpur, Distt. Kangra (H.P.)

- 1. Sh. Jiwan Singh s/o Sh. Hari Ram, r/o Ward No. 05, V.P.O. & Tehsil Shahpur, Distt. Kangra (H.P.).
- 2. Smt. Renu Nag *alias* Renuka w/o Sh. Jiwan Singh , r/o Ward No. 05, V.P.O. & Tehsil Shahpur, Distt. Kangra (H.P.) [previous address w/o Lt. Sh. Pankaj Nag behind General Post Office Dharamshala, Village Shyamnagar, Tehsil Dharamshala, Distt. Kangra (H.P.)]

.. Applicants.

Versus

- 1. General Public
- 2. local Registrar, Nagar Panchayat Shahpur

.. Respondents.

Subject.—Application for the Marriage registration u/s 16 of Special Marriage Act, 1954.

Applicants Sh. Jiwan Singh s/o Sh. Hari Ram, r/o Ward No. 05, V.P.O. & Tehsil Shahpur, Distt. Kangra (H.P.) & Smt. Renu Nag *alias* Renuka w/o Sh. Jiwan Singh, r/o Ward No. 05, V.P.O. & Tehsil Shahpur, Distt. Kangra (H.P.) have filed an application u/s 16 of Special Marriage Act, 1954 alongwith declaration in which they have stated that they have solemnized their marriage on 27-12-2023 at Laxmi Narayan Mandir, Shahpur, Distt. Kangra (H.P.) as per Hindu rites & customs.

Therefore, the general public is hereby informed through this notice that any person who has any objection regarding the registration of this marriage can file an objection personally or in writing before this court on or before 20-10-2024. After that no objection will be entertained and marriage will be registered accordingly.

Seal. Sd/-

(KARTAR CHAND),

Marriage Officer-cum- Sub-Divisional Magistrate, Shahpur, Distt. Kangra (H.P.).

In the Court of Sh. Kartar Chand, Marriage Officer-cum- Sub-Divisional Magistrate Shahpur, Distt. Kangra (H.P.)

- 1. Sh. Vidya Dhar s/o Sh. Ashok Kumar, r/o W. No. 5, V.P.O. & Tehsil Shahpur, Distt. Kangra (H.P.).
- 2. Smt. Gagandeep Kaur d/o Sh. Navroop Singh, r/o 4857, Guru Nagar, Ward No. 03, Rupnagar (Ropar), Tehsil & District Rupnagar (Punjab) . . . Applicants.

- 1. General Public
- 2. Local Registrar, Nagar Panchayat Shahpur

.. Respondents.

Subject.—Application for the Marriage registration u/s 16 of Special Marriage Act, 1954.

Sh. Vidya Dhar s/o Sh. Ashok Kumar, r/o W. No. 5, V.P.O. & Tehsil Shahpur, Distt. Kangra (H.P.) & Smt. Gagandeep Kaur d/o Sh. Navroop Singh, r/o 4857, Guru Nagar, Ward No. 03, Rupnagar (Ropar), Tehsil & District Rupnagar (Punjab) have filed an application u/s 16 of Special Marriage Act, 1954 alongwith declaration in which they have stated that they have solemnized their marriage on 21-04-2022 at Ward No. 03, Rupnagar (Ropar), Tehsil & District Rupnagar (Punjab) as per Hindu rites & customs.

Therefore, the general public is hereby informed through this notice that any person who has any objection regarding the registration of this marriage can file an objection personally or in writing before this court on or before 20-10-2024. After that no objection will be entertained and marriage will be registered accordingly.

Seal. Sd/-

(KARTAR CHAND), ab-Divisional Magistrate.

Marriage officer-cum- Sub-Divisional Magistrate, Shahpur, Distt. Kangra (H.P.).

In the Court of Sub-Divisional Magistrate Excercising the Power of Marriage Officer, Jawalamukhi, Distt. Kangra, H.P.

In the matter of:

- 1. Mohit Sharma aged 34 years s/o Sh. Alisha Pandit, r/o Vill. Badoli, P.O. Kathog, Tehsil Jawalamukhi, Distt. Kangra (H.P.).
- 2. Alisha Pandit aged 26 years d/o Sh. Anil Sharma, r/o Village Barhoon, P.O. Nehran Pukhar, Tehsil Dehra, Distt. Kangra, H.P. ...*Applicants*.

Versus

General Public ... Respondent.

Subject.—Notice for registration of Marriage under section 8(4) of H.P. Registration Marriage Act 1996.

The above applicants have filed an application u/s 8(4) of H.P Registration Marriage Act, 1996, alongwith affidavits and supporting documents in the court of undersigned in which they have stated that they have solemnized their marriage on 26-04-2021 according to Hindu Rites &

Customs and they are living as husband and wife since then, in the presence of relatives and friends but same has not been registered in the G.P. Badoli. Hence their marriage may be registered.

Therefore, the general public is hereby informed through this notice that if any person who have objection regarding this marriage can file the objections personally or in writing before this office on or before 22-10-2024 at 11.00 A.M. The objection (s) after 22-10-2024 will not be entertained by this office and then the marriage will be registered according as per the law prescribed.

Issued on this day 16th day of September, 2024 under my hand and seal of this office.

Seal. Sd/Sub Divisional Magistrate-cum-Marriage Officer

Jawalamukhi, Distt. Kangra, H.P.